

→ of middle schools merged into Higher Secondary Schools and teachers rendered surplus Zone-wise:

Name of the Zone	No. of Schools merged	No. of teachers rendered surplus
East	6	31
West	6	47
North	6	Nil
South	8	70

It will be seen from the above statement that the number of teachers rendered surplus in the West Zone is 47. 45 teachers out of them have since been adjusted against the available regular vacancies and the remaining two are being paid their salary regularly pending adjustment. Posting of these surplus teachers has been made taking into consideration the proximity of their residences

**उपभोक्ता सहकारी स्टोर, पटना को दालों की सप्लाई**

12. श्री चन्द्रदेव प्रसाद वर्मा : क्या कृषि और सिंचाई मंत्री वह बताने की कृपा करेंगे कि :

(क) क्या बिहार स्थित भा. तीय खाद्य निगम ने लगभग 22 लाख रुपये की दाल उपभोक्ता सहकारी स्टोर, पटना को खुदरा बिक्री के लिए दी थी

(ख) क्या उक्त उपभोक्ता स्टोर ने समस्त दाल को पटना के एक बड़े व्यापारी के हाथ बेच दिया

(ग) क्या उक्त घोटाले में भारतीय खाद्य निगम और उपभोक्ता सहकारी स्टोर के पदाधिकारियों का हाथ है ; और

(घ) यदि हां, तो सरकार ने इस मामले में अब तक क्या कार्यवाही की है ?

**कृषि और सिंचाई मंत्री (श्री प्रकाश सिंह बादल) :** (क) जी हां ।

(ख) से (घ). सूचना इकट्ठी की जा रही है और सभा पटल पर रख दी जाएगी ।

**Setting up of Sugar Factory in Hanumangarh**

13. CHAUDHARY HARI RAM MAKKASAR: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state whether Government propose to set up a sugar factory in Hanumangarh town in Ganganagar?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI PRAKASH SINGH BADAL): No such proposal is under the consideration of Government.

**Aligarh Muslim University Act**

14. SHRI BASHIR AHMAD:

SHRI BRIJ BHUSHAN TIWARY:

SHRI MOHD. SHAFI QURESHI:

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state whether any action is being taken to amend the Aligarh Muslim University Act to restore its minority character?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR PRATAP CHANDRA CHUNDER): The Aligarh Muslim University, having been incorporated by an Act of Central Legislature and maintained out of Central grants is an